

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 494 OF 2016 IN  
DFR NO. 1574 OF 2016**

**Dated: 20<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of :**

**New Usha Nagar Co-operative Housing Society Ltd. .... Appellant (s)  
Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Dipali Seth

Counsel for the Respondent(s) : Mr. Apoorva Misra for R.2

**ORDER**

**IA NO. 494 OF 2016  
(Appl. for Condonation of Delay)**

Issue notice. Mr. Apporva Mishra takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 25.10.2016. Dasti, in addition, is permitted.

List the matter on **25.10.2016.**

**(I.J.Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**